

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No.27/Chd/Pb/2018

In the matter of:

DMK Castings Pvt.Ltd.

....Petitioner

Versus

Mohit Furnance Pvt.Ltd.

.....Respondent

Present:: None.

In the interest of justice, adjourned to 27.02.2018.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

February 07, 2018
Subbu